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Central Administrative Tribunal, Principal Bench

Original Application No.234 of 2002

New Delhi, this the 30th day of January, 2002

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Sita Rani d/o Shri Ratan Singh
R/o B-7/3, Deen Dayal Upadhyay Hospital
New Delhi

- Applicant

(By Advocate: Shri U. Srivastava)

Versus

The Govt. of NCT Delhi, through

1. The Chief Secretary,
Govt. of NCT Delhi
5, Sham Nath Marg
New Delhi

2. The Medical Superintendent
Deen Dayal Upadhyay Hospital,
Govt. of NCT Delhi, Hari Nagar,
New Delhi

- Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

We find that the Present OA contains several illegible copies. The same is accordingly dismissed with liberty to the applicant to submit a fresh OA, if so advised after appending typed and legible copies.

V.K. Majotra

(V.K. Majotra)
Member (A)

/dkm/

Ashok Agarwal

(Ashok Agarwal)
Chairman